

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 109  
CP No. 12/CB/2024

**Proceedings under Section 252(3) Companies Act**

**IN THE MATTER OF:**

L & K Services Info Pvt. Ltd.  
V/S  
ROC, Odisha.

.....Applicant

.....Respondent

**Order delivered on 05/06/2024**

**Coram:**

H.V. Subba Rao, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants :

For the Respondent :

**ORDER**

Due to paucity of time, matter could not be heard today.

List the matter on 19.06.2024.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**H.V. Subba Rao**  
**Member (Judicial)**